

plants to meet the shortfall in indigenous production and also to blend superior imported coking coal with indigenous coking coal which is relatively poor in quality. In respect of non-coking coal, shortage is sometimes felt in regions which are distant from coal producing areas on account of movement constraints.

(d) and (e) Supply of coal to core sector is monitored by Deptt. Coal, Ministry of Railways and CIL. In the non-core sector supply of coal is made against

recommendations of the respective sponsoring authorities. Even if the demand assessment by sponsoring authorities is realistic, there is a possibility of some mismatch between demand and availability depending on the fluctuations in production of individual industries. Such mismatch gives rise to some secondary trading in non-coking coal. Coal companies draw the attention of sponsoring authorities to instances of misuse of sponsorship whenever such cases come to their notice.

Statement

Sector-wise coal Demand for 1990-91

(Million tonnes)

Sector	Demand
I. Coking coal:	
(i) Steel and coke evens	31.70
II. Non-coking coal:	
(ii) Power (utilities)	128.00 (3.00)
(iii) Power (Captive)	13.10 (1.20)
(iv) Cement	11.50
(v) Railways	5.80
(vi) Fertilizer	4.60
(vii) LTC/Soft coke	3.10 (0.03)
(viii) Export	0.30
(ix) Others including colliery consumption	31.70 (0.07)
TOTAL	229.80 (4.30)

Note: 1. Coking coal demand includes 4.5 mt. of imported coal.

2. Figures in bracket relate to washery middlings.

Manufacture of Unani medicines by Ayurvedic units

1277. SHRI ANAND PRAKASH GAUTAM: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) what are the details of the units which are registered as Ayurvedic drugs manufacturing units but are actually

manufacturing Unani medicines and are supplying the same to the CGHS dispensaries;

(b) what action Government propose to take against these manufacturers;

(c) whether it is also a fact that some Ayurvedic medicines are also being supplied to the Unani dispensaries; if so, what are the reasons therefor; and

(d) what action is being taken in the matter?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) to (d) The information is being collected and will be laid on the Table of the House.

CGHS Unani dispensaries in Calcutta

1278. SHRI ANAND PRAKASH GAUTAM: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the details of CGHS Unani dispensaries/units established so far and proposed to be established in Calcutta; and

(b) the progress made so far to establish such dispensaries?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) and (b) No Unani dispensary/units is functioning under CGHS, Calcutta. However, one Unani

Unit has already been sanctioned for CGHS, Calcutta. It is expected to start functioning shortly.

Allocation of funds for different systems of medicines in CGHS

1279. SHRI ANAND PRAKASH GAUTAM: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) what was the amount allocated for Allopathic, Homoeopathic, Ayurvedic and Unani systems of medicines respectively in CGHS during the last three years, year-wise and also for the current year;

(b) whether the allocation for Unani system is inadequate and whether any demand has been made for increasing the budget therefor; and

(c) if so, what action is being taken to enhance the same?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) The information is as under:

	Amount in thousands of Rupees			
	1987-88	1988-89	1989-90	1990-91
Allopathy	6,73,93	7,44,44	9,35,30	11,44,00
Ayurvedic	68 00	75,85	88,50	78 00
Homoeopathic	19,50	19,00	23,50	29 00
Unani	17,50	8,00	22,50	28,00

(b) and (c) The allocation for Unani System is considered adequate and is being increased every year.

Setting up of a Minor Hydel Power Plant in Bihar

1280. SHRIMATI KAMLA SINHA: Will the Minister of ENERGY be pleased to state:

(a) whether the Central Government have received any proposal from Bihar

Government to set up a minor hydel power plant in Bihar; and

(b) if so, what are the details thereof including the present stage of the proposal?

THE MINISTER OF ENERGY WITH ADDITIONAL CHARGE OF THE MINISTRY OF CIVIL AVIATION (SHRI ARIF MOHD. KHAN): (a) and (b) According to the Central Electricity Authority (CEA), techno-economic clearance